

(क) क्या यह सब है कि काश्मीर षड्यंत्र मुकदमा वापस ले लिया ग. है ;

(ख) केन्द्रीय तथा राज्य सरकारों द्वारा क्रमशः इस मुकदमे पर अब तक कितनी धनराशि व्यय की गई है ; और

(ग) यह रकम किस खाते में डालने का विचार है ?

गृह-कार्य मंत्री (श्री नन्दा) : (क) जी हाँ ।

(ख) मार्च, १९६४ के अन्त तक भारत सरकार ने इस मामले में ३१,५३,७९८ रुपये व्यय किये हैं । राज्य सरकार द्वारा किये गये व्यय के संबंध में मुझे कोई पता नहीं है ।

(ग) यह व्यय गृह मंत्रालय के खाते "१९-सामान्य प्रशासन ए० ४-अदर चार्ज" में विकलित किया गया है ।

Indian Institute of German Studies, Poona

*1245. **Shri Hari Vishnu Kamath:** Will the Minister of Education be pleased to state:

(a) the terms and conditions under which the Indian Institute of German Studies at the Deccan College Post-Graduate and Research Institute, Poona has been allowed to function;

(b) the nature of assistance, if any, which has been rendered by the Government of India towards the working of the institute; and

(c) the nature of control or supervision, if any, exercised by the Government of India over sponsoring, selecting or financing of further studies of Indian students in the Federal Republic of Germany through the auspices of this Institute?

The Minister of Education (Shri M. C. Chagla): (a) A statement is laid on the Table of the House. [Placed in Library, See No. LT-2805|64].

(b) and (c). Nil.

Spurious Text-Books

*1246 { **Shri Sidheshwar Prasad:**
Shri P. R. Chakraverti:
Shri Maheshwar Naik:

Will the Minister of Education be pleased to state:

(a) whether the All India Anti-Spurious Text-Books Committee has submitted its report;

(b) if so, what are its findings; and

(c) the steps taken to check the sale of spurious text-books?

The Minister of Education (Shri M. C. Chagla): (a) The Government of India have not appointed any such Committee.

(b) and (c). Do not arise.

Madras and Haldia Refineries

*1247. { **Shri P. C. Borooah:**
Shri Maheshwar Naik:
Shri M. Rampure:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri S. C. Samanta:
Shri Subodh Hansda:
Shri B. K. Das:
Shri M. G. Thengondar:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether a working group has been set up to study the offers of collaboration received from foreign oil companies for the establishment of refineries in Madras and Haldia;

(b) if so, the precise constitution and terms of reference of the Group; and

(c) whether the working group has since submitted its report?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) Yes, Sir.

(b) The Working Group consists of officials from the Institute of Petro-

leum, the Indian Refineries Ltd. and from the Ministries of Finance and Petroleum & Chemicals. It will make a comparative study of the various offers received and frame a report formulating the various issues that call for Government's decision.

(c) No, Sir.

Production of Chemical Fertilisers

*1248. **Dr. L. M. Singhvi:** Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether any fresh programme for chemical fertilizer production is under the consideration of Government;

(b) if so, the nature of the proposals under consideration and when they are likely to be finalised; and

(c) whether it is proposed to set up a fertilizer plant in Rajasthan where most of gypsum is found?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) and (b). The various proposals for creation of additional capacity for the production of Fertilizers during the Fourth Plan Period are still under examination and have to be regarded as tentative at this stage.

There is no proposal at present to set up a fertilizer plant in Rajasthan utilising gypsum as such. However, the question of locating a fertilizer factory in Rajasthan based on some other raw materials is also under consideration.

Durgapur Fertiliser project

*1249. { **Shri Ramachandra Ulaka:**
 { **Shri Dhuleshwar Meena :**

Will the Minister of Petroleum and Chemicals be pleased to refer to the reply given to Starred Question No 50 on the 12th February, 1964 and state :

(a) whether Government have since taken any final decision on the report of the Fertilizer Corporation of India about the proposed Durgapur Fertiliser Project;

(b) if so, the result thereof?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) Not yet, Sir.

(b) Does not arise.

Pipelines from Haldia

*1250. { **Shri S. C. Samanta:**
 { **Shri Subodh Hansda:**
 { **Shri B. K. Das:**
 { **Shri P. C. Barman:**

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether any contract for the construction of pipelines from Haldia has been concluded with M/s Snam-Saipem of E.N.I.;

(b) if so, whether construction work has begun;

(c) whether compensation for land has been paid; and

(d) how long it will take to finish the work?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) and (b). Yes, Sir.

(c) A sum of Rs. 4 lakhs has been deposited at the concerned State Treasuries for compensation under the Petroleum Pipelines (Acquisition of Right of User in Land) Act and is being paid by the competent authorities as and when acquisition cases are completed.

(d) The pipeline from Haldia to Barauni is expected to be completed by early 1965 and from Barauni to Kanpur by the middle of 1965.